

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 43 of 2016**

**Dated: 01<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**M/s Tata Power Renewable Energy Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. D. V. Raghu Vamsy for R.1

Mr. M.Y. Deshmukh for R.3

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **08.11.2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**